

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : CA(CAA)/51(CHE)/2023  
**PETITION NUMBER** : CP(CAA)/3(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Cafoma Autoparts Pvt Ltd and Other  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 230-232 of CA, 2013

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**ORDER**

Present: Ld. Counsel Shri. R Inbaraju for the Applicant.

Ld. Counsel Shri. Avinash Krishnan Ravi for RD.

Shri. B Palani along with Counsel Ms. Sree Kumari for OL.

OL and RD reports are already on record.

No substantial objection has been taken in the reports.

Arguments heard.

Orders Reserved.

**Sd/-**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)